

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.358/98

Tuesday, the 10th day of March, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

D. Kailasanathan  
S/o Late Divakaran K.N.  
Kalakkal Parampu House  
P.H.Ward, Alleppey - 7.

...Applicant

(By advocate: Mr VR Ramachandran Nair)

Versus

1. The Assistant Supdt. of Post Offices  
Alappuzha Sub Division  
Alappuzha - 688 011.
2. The Postmaster General  
Central Region  
Kochi - 682 016. ...Respondents.

(By advocate: Mr KS Bahuleyan)

The application having been heard on 10.3.98, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant who has applied for selection and  
appointment to the post of Extra Departmental Packer at  
Thumpoli Post Office, apprehends that his candidature  
may not be considered by the respondents for the reason  
that his name has not been sponsored by the employment  
exchange. However, the applicant states that he has  
registered his name with the employment exchange and  
claims that he has worked as Extra Departmental Packer  
during various periods from March 1995 to June 1996.  
He has, therefore, filed this application for a direction  
to the respondents to consider him also for selection  
and appointment to the post of Extra Departmental  
Packer at Thumpoli Post Office without his name being  
sponsored by the employment exchange.

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2. When the application came up for hearing today, learned counsel appearing for the respondents stated that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection process for appointment to the post of Extra Departmental Packer at Thumpoli Post Office, though his name has not been sponsored by the employment exchange.

3. In the light of what is stated by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, this application is disposed off with a direction to the respondents to consider the candidature of the applicant also in the selection process for appointment to the post of Extra Departmental Packer at Thumpoli Post Office in accordance with rules.

No order as to costs.

Dated the 10th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

aa.

  
(A.V. HARIDASAN)  
VICE CHAIRMAN